

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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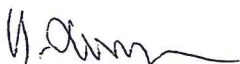
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/456/(IB)/2017  
NAME OF THE PETITIONER(S) : WANBURY LTD  
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	R. Kammam	P. C. S. for. Bafna Pharmaceuticals Ind.	
2)	V. SURESH	Scanned for Petition	

**ORDER**

Counsels representing both the parties are present and stated that the matter is almost settled between the parties. Counsel for respondent prayed for time to file the joint memo in regard to the settlement. Time is extended at request. Put up on 05.12.2017.

sd /  
S Vijayaraghavan  
Member (Technical)

sd /  
K Anantha Padmanabha Swamy  
Member (Judicial)